

(Uttar Pradesh), Shri Rambhai Harjibhai Mokariya (Gujarat), Shri Pabitra Margherita (Assam), Dr. Santanu Sen (West Bengal) and Ms. Kavita Patidar (Madhya Pradesh).

ANNOUNCEMENTS BY THE CHAIR

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform that a Supplementary List of Business has been issued to take up for consideration and passing of the following two Bills, as passed by Lok Sabha: (1) The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023; and (2) The Government of Union Territories (Amendment) Bill, 2023.

These Bills will be discussed together and taken up before the two Bills listed in today's Revised List of Business.

12.00 Noon

ORAL ANSWERS TO QUESTIONS

MR. DEPUTY CHAIRMAN: Now, Question Hour.

(MR. CHAIRMAN *in the Chair.*)

Vacancies in the Ministry

*106. SHRI RAM NATH THAKUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of vacancies in the Ministry of Women and Child Development (WCD) and its subordinate organizations, as on 1st December 2023, separately;
- (b) the details of vacancies filled up in the Ministry and subordinate organizations since 1st January, 2023 till date, organisation-wise;
- (c) the details of vacancies of SC, ST and OBC in the Ministry and its subordinate organizations, organization-wise; and